

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 09.12.03

None appears for either of the Parties.

Call on 10.12.2003.

[Signature]
Vice-Chairman
[Signature]
Member (S)

Order dated 10.12.03

None appeared for the applicant nor the applicant in person when called. On the last two occasions, i.e. on 5.12.03 and 9.12.03, ^{also} none also represented the applicant. It appears that the applicant is no more interested in pursuing the matter any further. In the circumstances, the O.A. is dismissed for default.

Shri S.B. Tena, A.S.C. is present and heard.

Inform the parties.

[Signature]
Vice-Chairman
[Signature]
Member (S)

Copies of order may be submitted to court for bookkeeping.

[Signature]
15/12/03
S.O.S.

15.1.04